- (b) Review by Government on the working of the above Authority.
- (c) Statement giving reasons for delay in laying the papers mentioned at (a) above.
- (ii) (a) Annual Report and Accounts of the Coastal Aquaculture Authority (CAA), Chennai, Tamil Nadu, for the year 2020-21, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Authority.
 - (c) Statement giving reasons for delay in laying the papers mentioned at (a) above.
- (iii) (a) Annual Report and Accounts of the Coastal Aquaculture Authority (CAA), Chennai, Tamil Nadu, for the year 2021-22, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Authority.
 - (c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. For (i) to (iii) See No.L.T.9111/17/23]

REPORTS OF THE COMMITTEE ON SUBORDINATE LEGISLATION

SHRI MAHESH JETHMALANI (Nominated): Sir, I present the Two Hundred Fiftieth Report (in English and Hindi) of the Committee on Subordinate Legislation on the Statutory Orders Laid on the Table of the Raiya Sabha during its 256th Session.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I present the Two Hundred Fifty First Report (in English and Hindi) of the Committee on Subordinate Legislation on the Statutory Orders Laid on the Table of the Rajya Sabha during its 257th Session.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

SHRI BRIJLAL (Uttar Pradesh): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on